

[English]

### Registrants for DDA Flats

2923. SHRI CHHITUBHAI GAMIT : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the total number of persons applied for H.I.G., L.I.G. and M.I.G. flats to Delhi Development Authority;

(b) the category-wise number of persons to whom flats have been allotted till date;

(c) the reasons for which DDA has not allotted flats to the remaining persons so far; and

(d) the time by which D.D.A. propose to allot flats to the remaining persons and details of concrete steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) and (b). As reported by the Delhi Development Authority, the number of applicants and the number of allotment made under various categories are as under:

Category	No. of persons applied	No. of allotment made
SFS/HIG	80422	40409
MIG	82732	54743
LIG	101756	71546

Besides, a draw has also been conducted to offer flats to 8,451 applicants under the recently announced Expandable Housing Scheme-1995.

(c) and (d).

- (i) As on 31.3.95, DDA has a back-log of 19275 under the MIG category and 25782 under the LIG category. DDA has plans to provide flats to all the wait-listed registrants by the end of 8th Five Year Plan period subject to availability of land and infrastructural facilities.
- (ii) More land is under acquisition in the new project areas of DDA. This land is to be used for group housing for LIG/MIG categories.
- (iii) Top level meetings are held regularly for expediting provision of infrastructural facilities and in-house monitoring is done for watching progress of construction.

### Urban Services

2924. SHRIMATI BHAVNA CHIKHALIA :  
SHRI V. KRISHNA RAO :  
SHRI K.G. SHIVAPPA:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the population in cities particularly in metropolitan cities is increasing rapidly;

(b) if so, whether any plans have been drawn to study the deficiencies in urban services that are likely to arise in each of the cities; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) to (c). As per 1991 Census of India, the urban area consists of about 26% of the country's population and in absolute terms, it is 217 million which is likely to be in the range of 300 million by 2001 A.D. The concentration of urban population in a few large cities is a marked phenomenon with 23 metropolitan cities accounting for 32.5 of the urban population. Unregulated growth in urban areas has left many Indian cities deficient in infrastructural services. Provision of urban services is the responsibility of the State Governments/urban local bodies. The State Government is required to include appropriate proposals in its plan document keeping in view the local needs and priorities, for provision of funds. Urban Development being a State subject, the Central Government plays a coordinating and monitoring role and supports the programmes in the areas of housing, urban development, urban poverty alleviation, etc., through Central sector schemes, institutional finance and expertise.

[Translation]

### Development of Towns in U.P.

2925. DR. SAKSHIJI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Union Government have received any proposal from the Uttar Pradesh Government for the development of small and medium cities in Uttar Pradesh;

(b) if so, the details in this regard; and

(c) the details of the schemes launched by the Government and HUDCO for the development of small and medium towns in Uttar Pradesh; and

(d) the total amount earmarked for this purpose during 1994-95 and the amount actually spent so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) Yes, Sir.

(b) During the Eighth Five Year Plan (till date), 10 new project proposals for development of towns under the IDSMT Scheme which are in conformity with the guidelines of the Scheme have been received. All the 10 projects covering proposals for infrastructure development have been approved and Central Assistance released for the selected towns as mentioned below:

(Rs. in lakhs)			
S. No.	Year and Name of the town	Approved Project Cost	Central Assistance (1st instalment)
<b>1993-94</b>			
1.	Pilakhua	500.00	40.00
2.	Thana Bhawan	136.87	16.00
3.	Kotdwar	118.87	14.00
4.	Kandhala	100.67	12.00
5.	Sirsaganj	119.65	15.00
<b>1994-95</b>			
6.	Basti	498.20	40.00
7.	Ferozabad	366.13	33.00
8.	Baraut	300.00	36.00
9.	Rampur	392.20	35.00
10.	Budhana	192.20	15.00
			256.00

(c) Under the Scheme of Integrated Development of Small and Medium Towns (IDSMT) 62 towns of Uttar Pradesh have been covered from 1979-80 till date and a sum of Rs. 18.29 crores released. The schemes covered include markets and shopping complexes, roads, drainage works, sites and services, bus stands and other infrastructural facilities.

(d) Under the Scheme of IDSMT, since only soft loans are given to State Governments, there is no earmarking for any particular State. Depending upon receipt of project reports conforming to IDSMT guidelines, funds are released. Accordingly, no specific allocation has been earmarked for Uttar Pradesh during 1994-95. The expenditure incurred under IDSMT by the State Government upto December, 1994, for which information is available, is Rs. 26.48 crores.

#### Foreign Companies in Mining

2926. SHRI MOHAN SINGH (DEORIA) : Will the Minister of MINES be pleased to state:

(a) whether certain foreign companies have entered into agreements with Public Sector Undertakings for the mining of gold, diamond and uranium, during the last two years;

(b) if so, the details thereof;

(c) whether the Union Government have handed over the mica mines of Bihar to an American company; and

(d) if so, the time by when these companies are likely to start mining work in the country?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA) : (a) and (b). No, Sir. However, the Hindustan Zinc Limited, a public sector undertaking under the Ministry of Mines have signed two Memoranda of Understandings, one with BHP Minerals International Exploration Inc. (BHPM) on 26th October, 1994 to conduct grassroot exploration for lead, zinc, copper, gold and associated minerals and the other with Niugini Mining Limited (NML) on 18th July, 1994, for evaluation and development of known gold occurrences in India, if found viable. The Kerala Mineral Exploration and Development Project, a Kerala State Government Departmental Organisation, also signed an agreement on 9th September, 1994 with BRGM, France for exploration and pilot scale mining of placer gold deposits in Nilambur Valley, Kerala.

(c) No, Sir.

(d) Does not arise.

[English]

#### Shortage of Drinking Water

2927. SHRI V. SREENIVASA PRASAD :  
SHRI TARA SINGH :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the residents of NDMC area and VIP areas in Delhi are facing acute shortage of drinking water;

(b) if so, whether the Union Government have formulated plans to provide safe drinking water to the residents of NDMC/VIP areas; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) No, Sir. However, some shortage is experienced in summer months when there is a reduction in supply from the Delhi Water Supply and Sewage Disposal Undertaking of Municipal Corporation of Delhi.

(b) and (c). To make up for this deficiency in summer, NDMC is generating about 20 MLD of additional water from its 103 tubewells and supplying to the consumers.

[Translation]

#### New Passport Office

2928. SHRI VISHWANATH SHASTRI : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government propose to set up a Passport Office at Varanasi in Uttar Pradesh;